

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 218**  
**111(ND)14**  
**New IA-316/2023**

**IN THE MATTER OF:**

**Mrs. Usha Kalra Ors.**

... **Applicant/Petitioner**

**Versus**

**M/s. Kalra Pulp & Board Mills Pvt. Ltd. & ...**  
**Ors.**

**Respondent**

**Under Section: 397/398**

**Order delivered on 15.09.2023**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Ms. Shipra Choudhry, Adv.

**For the Respondent** : Adv. Krishna Kumar, Adv. M. Vidhya for R-2, Adv.  
Abhay K. Das for R-2

**ORDER**

Due to paucity of time, the matter is re-notified to 30.11.2023.

**Sd/-**  
**(COURT OFFICER)**